

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH,
CIRCUIT BENCH AT SHIMLA

**20. C.P. No. 063/16/2019
O.A.NO.063/78/2015
RAM LAL VS. A.N. NANDA & ORS.**

This 18th day of July, 2019

Coram: Hon'ble Mr. Sanjeev Kaushik, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (J)

Ram Lal son of Shri Netar Singh, Age 63 years, resident of Village jagar, P.O. Gehrwin, District Bilaspur (HP)-174034

.....Applicant
Versus

1. Sh. A.N.Nanda, Secretary, Ministry of Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi-11001.
2. Mrs. Samita Kumar, Chief Postmaster General, HP Circle, Shimla (H.P.)-171 001.
3. Sh. Bhawani Prasad Sharma, Sr. Supdt. Of Post Offices, Hamirpur Division, Hamirpur (H.P.)-177001.

Present: Mr. D.R. Sharma, counsel for the applicant
Mr. Sanjay Goyal, counsel for the respondents

ORDER (ORAL)

By MR. SANJEEV KAUSHIK MEMBER (J)

1. Learned counsel for the parties are in agreement that this petition has been rendered infructuous as the relevant order has since been complied with.
2. CP is disposed of accordingly. Notices discharged.

(A.K. BISHNOI)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER(J)

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